

**THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 435**  
**CP/38/ND/2023**

**IN THE MATTER OF:**

Rajendra Nath Bhel & Others	...	Applicant
Versus		
Prem Nath Motors Private Limited.	...	Respondent

**Under Section 241(1)**

**Order delivered on 16.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Akshit Gupta & Adv. Kanika
For the Respondent	: Adv. Utkarsh Tiwari, Adv. Arpit Kunwar Paliwal and Adv. Prajanya Rathore for R-3

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is  
adjourned to **28.05.2024**.

-SD-  
**(Court Officer)**